

in the MSME sector in the country by conducting All India Census of the sector, periodically. As per the latest Census (Fourth Census), conducted (with base reference year 2006-07), wherein the data was collected till 2009 and results published in 2011-12, as well as data extracted from Economic Census 2005 conducted by Central Statistical Office (CSO), Ministry of Statistics and Programme Implementation (MoSPI), for activities excluded from Fourth Census, namely wholesale/retail trade, legal, educational and social services, hotel and restaurants, transports and storage and warehousing (except cold storage), the total employment in the MSME sector is 805.24 lakh. Employment in Registered and Unregistered Sectors are 93.09 lakh and 712.15 lakh respectively.

Ministry has undertaken measures to simplify the procedure for registration of MSMEs through Udyog Aadhaar Memorandum (UAM) as a part of ease of doing business. This replaces the earlier lengthy and cumbersome procedure for filing Entrepreneurs Memorandum (Part-I and Part-II). This has facilitated the formalization of unregistered sector with the increasing pace of registration of MSMEs. Since inception of UAM from 18th September, 2015, more than 2.4 lakh units have been registered.

(c) Government has been implementing various schemes/programmes to make products of MSMEs compete with imports and help the Micro, Small and Medium Enterprises for effectively competing with imports from China and other countries. Some of these schemes/programmes include National Manufacturing Competitiveness Programme (NMCP), Credit Guarantee Scheme, Credit Linked Capital Subsidy Scheme, Cluster Development Programme, Market Development Assistance Scheme and Vendor Development Programme for Ancillarisation. These schemes/programmes help MSMEs growth and increase their competitiveness to challenge cheap Chinese imports in the country.

(d) Ministry has been implementing several schemes and programmes to incentivize MSMEs to expand their potential. Major schemes/programmes are Assistance to Training Institute (ATI Scheme), Prime Ministers' Employment Generation Programme (PMEGP), A Scheme for Innovation of Promotion of Innovation, Entrepreneurship and Agro Industry (ASPIRE), Scheme of Fund for Regeneration of Traditional Industries (SFURTI), NMCP etc.

#### **Adequate budgetary allocation for MSMEs**

247. DR. BHALCHANDRA MUNGEKAR: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) what was the budgetary allocation for MSMEs during the years 2012-13, 2013-14 and 2014-15;

(b) whether this allocation was adequate in view of the contribution of this sector to employment, GDP and foreign exchange, if so, the details thereof; and

(c) if not, the reasons why adequate allocation was not made?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) to (c) During 2012-13, 2013-14 and 2014-15, the budgetary allocations to the Ministry of Micro, Small and Medium Enterprises (MSMEs) for implementation of various schemes/programmes for promotion and development of MSMEs were ₹ 2,835.00 crore, ₹ 2,977.00 crore, and ₹ 3,327.00 crore, respectively. Allocations can be termed as adequate after taking into account the requirement of funds for promotion and development of MSME schemes, the availability of resources and the trend of the expenditure in the recent past.

**Employment generation through Khadi and Village  
Industries Commission**

248. SHRI K.C. TYAGI: Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

(a) whether Khadi and Village Industries Commission (KVIC) has made any new proposal to generate employment for thousands of persons during the current year;

(b) if so, the details in this regard and time by when such employment generation is likely to take place along with the schemes initiated for this purpose; and

(c) the names of the States which are likely to benefit from the said proposal?

THE MINISTER OF STATE IN THE MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI GIRIRAJ SINGH): (a) to (c) Khadi and Village Industries Commission (KVIC) is generating employment for thousands of persons by implementing the schemes of Market Development Assistance (MDA), Interest Subsidy Eligibility Certificate (ISEC) scheme, Prime Minister's Employment Generation Programme (PMEGP) and Scheme of Fund for Regeneration of Traditional Industries (SFURTI) throughout the country. During the current year, under PMEGP, ₹ 657.84 crore margin money has been utilized for setting up of 29,174 projects and providing employment to 2.11 lakh persons. Twelve SFURTI clusters under Khadi and Village Industries categories have been granted final approval for projects costing ₹ 17.69 crore. Assistance under SFURTI amounting to ₹ 14.82 crore has been sanctioned out of which ₹ 7.94 crore has been released benefiting around 5,700 artisans.